## F. No. J-11017/22/2018-Judicial (Part-1) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 24<sup>th</sup> September, 2020

# <u>ORDER</u>

The President is pleased to **engage** Ms. Ishani Khanwilkar, Advocate as Junior Counsel for conducting Central Government litigations (except cases of Railways & Taxation) before the High Court of Bombay, Principal Bench at Mumbai, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

## High Court of Bombay

### Principal Bench at Mumbai

#### JUNIOR COUNSEL

Name of Advocates	Contact details	Enrollment No.
Ms. Ishani Khanwilkar	1603, Allura Tower, Lodha Park, Senapati Bapat Marg, Mumbai-400013 Mob: 9867896924	
	Email: khanwilkar.ishani@gmail.com	

2. The terms & conditions of the engagement of aforesaid advocate will be governed by this Department's OM No. 23(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. <u>www.legalaffairs.gov.in</u> under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

#### Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
- 2. Shri Anil C. Singh, Additional Solicitor General of India, Bombay High Court, IInd Floor, Building No. 35, Ambalal Doshi Marg, Opposite-Hamam House,Fort, Mumbai-400023
- 3. Asst. SGIs for the High Court of Bombay Benches at Nagpur, Aurangabad and Goa.
- 4. The Registrar, Bombay High Court, at Mumbai.
- 5. The Incharge, Branch Secretariat at Mumbai.
- 6. The Jr. Counsel as above.
- 7. To upload one copy of this order on website of this Department i. e. <u>www.legalaffairs.gov.in</u> under the tab 'Judicial Section' inside the link 'List of empanelled counsel' for information of all concerned.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. Guard File/Judicial Section with 5 spare copies.

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(D. Srinivas) Section Officer (Judicial) Tel. 011-23384945 Email: judicial-dla@nic.in